

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3389
ANSWERED ON:10.12.2009
LAND ON RENT IN KANDALA AIRPORT
Ram Shri Purnmasi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the land was given on rent on Kandala Airport area of Gujarat State;
- (b) if so, the details thereof including rate and time period of lease;
- (c) whether despite expiring of lease deed, the land is under the control of the lessee;
- (d) if so, the details thereof;
- (e) whether the matter was brought to the notice of Union Government; and
- (f) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) No, Madam.
- (b), (c), (d), (e) & (f) Do not arise.